

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

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Subject:- Appointment of Additional Principal Judge for the Family Court Jammu.

Reference:-Letter No. 9483/RG/GS, dated 27-04-2021 from Registrar General J&K High Court.

**GOVERNMENT ORDER NO:- 3473- JK(LD) of 2021.**  
**D A T E :- 20 - 05 - 2021.**

In continuation of Government Order No 3210-JK(LD) of 2021 dated 16-04-2021, sanction is hereby accorded to the appointment of Shri Surjeet Singh Bali, Presiding Officer, Additional District Court (Matrimonial Cases) Jammu as the Additional Principal Judge for Family Court at Jammu in terms of section 4 of the Family Courts Act, 1984.

This issues with the concurrence of the Hon'ble Common High Court of Jammu and Kashmir and Ladakh.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

No: Law/Jud/16/2021-10.

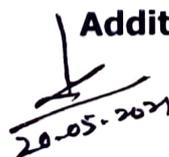
Dated:- 20 -05-2021.

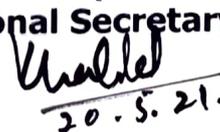
Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Jammu/Srinagar.
5. Concerned District Judge.
6. Director, Archeology, Archives and Museums, J&K, Jammu/Srinagar.
7. Incharge Website, Department of Law, Justice & P.A.
8. Government Order File.
9. Concerned File.

**(Ashish Gupta)**

**Additional Secretary to Government**

  
20-05-2021

  
20.5.21.